the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 1688/16/14]

(iv) (a) Thirty-eighth Annual Report and Accounts of the Goa Meat Complex Limited, Panjim, Goa, for the year 2008-09, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

[Placed in Library. See No. L.T. 1267/16/14]

(b) Thirty-ninth Annual Report and Accounts of the Goa Meat Complex Ltd., Panjim, Goa, for the year 2009-10, together with the Auditor's report on the Accounts and comments of the Comptroller and Auditor General of India thereon.

[Placed in Library. See No. L.T. 1268/16/14]

(c) Fortieth Annual Report and Accounts of the Goa Meat Complex Ltd., Panjim, Goa, for the year 2010-11, together with the Auditor's report on the Accounts and comments of the Comptroller and Auditor General of India thereon.

[Placed in Library. See No. L.T. 1269/16/14]

- (d) Review by Government on the working of the above Company.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (iv) above.
- III. A copy each (in English and Hindi) of the following papers:—
 - (a) Annual Report and Accounts of the National Federation of Fishers Cooperatives Limited (FISHCOPFED), New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Federation.

[Placed in Library. See No. L.T. 1686/16/14]

Notifications of the Ministry of Consumer Affairs, Food and Public Distribution उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री राव साहेब दादाराव दानवे): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

13

A copy (in English and Hindi) of the Ministry of Consumer Affairs, Food (i) and Public Distribution (Department of Consumer Affairs) Notification No. G.S.R. 832 (E), dated the 21st November, 2014, publishing the Bureau of Indian Standards (Advisory Committees) Amendment Regulations, 2014, under Section 39 of the Bureau of Indian Standards Act, 1986.

[Placed in Library. See No. L.T. 1690/16/14]

(ii) A copy (in English and Hindi) of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs) Notification No. G.S.R. 870 (E), dated the 4th December, 2014, publishing the Legal Metrology (Packaged Commodities) (Second) (Amendment) Rules, 2014, under subsection (4) of Section 52 of the Legal Metrology Act, 2009.

[Placed in Library. See No. L.T. 1691/16/14]

Statement on the Quarterly Review of the trends in receipts and expenditure and review of the economy and Budget for the mid-year

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): Sir, I lay on the Table, under sub-section (1) of Section 7 of the Fiscal Responsibility and Budget Management Act, 2003, a copy each (in English and Hindi) of the following papers:—

- Statement on the Quarterly Review of the trends in receipts and expenditure in relation to the Budget at the end of first Quarter of the financial year 2014-15. [Placed in Library. See No. L.T. 1280/16/14]
- (ii) Statement on the review of the Economy and Budget for the Mid-year of the financial year 2014-15 (Mid-Year Economic Analysis 2014-15).

[Placed in Library. See No. L.T. 1412/16/14]

Report and Accounts (2013-14) of NMPPB, New Delhi

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRIMATI HARSIMRAT KAUR BADAL): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the National Meat and Poultry Processing Board (NMPPB), New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.

[Placed in Library. See No. L.T. 1743/16/14]